

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 426 of 2020

IN THE MATTER OF:

NCC Ltd.

...Appellant

Versus

Golden Jubilee Hotels

...Respondent

For Appellant :

Mr. Priya Kumar, Mr. Adhish Srivastava and Mr. Tejas Chhabra, Advocates

For Respondents :

**Mr. Y. Suryanarayana, Advocate for R-1
Mr. Arun Kathpalia, Senior Advocate with
Mr. Pankaj Vivek, Advocate for R-2
Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
Ms. Kamalika Bhattacharjee and Mr. Robin Grover,
Advocates, for R-3
Mr. P. Badri Premnath, Mr. Swapnil Gupta, Mr.
Ishaan Karki and Mr. P. V. Nikhil, Advocates for R-4**

WITH

Company Appeal (AT) (Insolvency) No. 430 of 2020

IN THE MATTER OF:

Consolidated Engineering Company

...Appellant

Versus

Subodh Kumar Agarwal & Ors.

...Respondents

For Appellant :

**Mr. Krishnendu Datta, Senior Advocate with
Mr. Kumar Anurag Singh and Ms. Mehak Khurana,
Advocates**

For Respondent :

**Mr. Y. Suryanarayana, Advocate for R-1
Mr. Arun Kathpalia, Senior Advocate with
Mr. Pankaj Vivek, Advocate for R-2
Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
Ms. Kamalika Bhattacharjee and Mr. Robin Grover,
Advocates, for R-5
Mr. Arijit Mazumdar, Advocate for R-11
Mr. Nitish Kant Sharma, AoR**

WITH

Company Appeal (AT) (Insolvency) No. 432 of 2020

IN THE MATTER OF:

Infinity Interiors Pvt. Ltd.

...Appellant

Versus

Subodh Kumar Agarwal & Ors.

...Respondents

For Appellant :

**Mr. Kumar Anurag Singh and Mr. Zian Khan,
Advocates**

For Respondent :

**Mr. Y. Suryanarayana, Advocate for R-1
Mr. Arun Kathpalia, Senior Advocate with
Mr. Pankaj Vivek, Advocate for R-2
Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
Ms. Kamalika Bhattacharjee and Mr. Robin Grover,
Advocates, for R-5
Mr. Arijit Mazumdar, Advocate for R-11**

WITH

Company Appeal (AT) (Insolvency) No. 438 of 2020

IN THE MATTER OF:

Laxmi Narayan Sharma

...Appellant

Versus

**Subodh Kumar Agarwal,
Resolution Professional,
Golden Jubilee Hotels Pvt. Ltd. & Ors.**

...Respondents

Present:

For Appellant :

**Mr. Mukul Rohtagi, Senior Advocate
Mr. Yogesh K. Jagia, Mr. Suraj Prakash, Ms.
Priyanka Solanki, Ms. Mrinal Litoria, Advocates**

For Respondent :

**Mr. Y. Suryanarayana, Advocate for R-1
Mr. Arun Kathpalia, Senior Advocate with
Mr. Pankaj Vivek, Advocate for R-2, 3 5, 6, 8 and 9
Mr. Gyanendra Kumar, Mr. Lakshmi Prakash,
Ms. Kamalika Bhattacharjee and Mr. Robin Grover,
Advocates for R-10**

**Mr. Syed Arsalan Abid, Mr. Prateek Khaitan and Mr. Apoorv Malhotra, Advocates for Respondent No. 7
Mr. Arijit Mazumdar, Advocate for R-11
Mr. Harshad Chopra, Advocate for Bank of Baroda**

ORDER
(Through Virtual Mode)

20.08.2020 Pleadings in all the connected appeals have not been completed.

Let reply-affidavit(s) in the matters, in which they have not been filed, be filed within two weeks. Rejoinder, if any, by the Appellants in respective appeals within one week thereof. The pleadings be completed in all respects within three weeks. No further time will be granted for completing the pleadings and the appeals will be taken up for hearing on the next date of hearing. Learned counsel for the parties may also file their short written submissions not exceeding three pages at least three days before the next date of hearing.

List the appeals 'for Admission (After Notice)' on **16th September, 2020**.

The interim directions is extended till the next date.

[Justice Bansi Lal Bhat]
Acting Chairperson)

[V.P. Singh]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

/ns/gc/